

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 2453 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, nd 2 April, 2025.

Sub:- **Casual leave.**

Ref:- Your letter dated 01.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.04.2025 and 04.04.2025**. Further, during your absence, Shri Tailang Laji, Joint Registrar shall look after the works of the Registrar in addition to his normal duties.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/2454 - 2455 /A, dated , 02-04-2025

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

